

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 \mathbf{AM}

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.101/230/HDB/2017
NAME OF THE COMPANY	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE PETITIONER(S)	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signațure
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Counsel for Respondent(s):		O gnan 16m	

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. Anil Mukherji learned counsel for the petitioner and Shri. J. Srinadh Reddy, Counsel for OL and Shri. B. Appa Rao, CGSC for the respondent.

Orders reserved.

Member (Technical)

Member (Judicial)